

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.356/1998

Monday this the 26th day of June, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

N.P.Varghese S/o Philipose,  
Nariyelil, Paipra, Manari PO,  
Muvattupuzha.

...Applicant

(By Advocate Mr. Ignatius Philip) (Not present)

Vs.

1. The Sub Divisional Inspector  
(Postal) Perumbavoor.
2. The Sub Divisional Inspector (Postal)  
Muvattupuzha Sub Division, Muvattupuzha.
3. Superintendent of Post Offices,  
Aluva Division,  
Aluva.l.
4. The Director General of Posts,  
Department of Posts,  
New Delh.l.

...Respondents

(By Advocate Mr. Govindh K Bharathan (rep.))

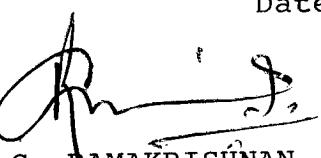
The application when came up for final hearing today, the  
Tribunal passed the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

None appeared for the applicant on the previous  
two occasions. Though the applicant was given a last  
opportunity, the applicant has not availed that  
opportunity. It appears that the applicant is not  
interested to prosecute the matter further. The  
application is dismissed for default and non-prosecution  
without any order as to costs.

Dated the 26th day of June, 2000

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

S.

  
A.V. HARIDASAN  
VICE CHAIRMAN